

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216  
CP 76 of 2018

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Nitinkumar Arjunbhai Kaklotar & Anr  
V/s  
Chiccem Healthcare Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 02/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Priyal Parikh, Adv. a.w Shakti Mathews, Adv.  
For the Respondent : Mr. Nipun Singhvi, Adv. a.w Mr. Abhishek Chhjad, PCS  
for R-1, 2, 4 & 6

**ORDER**

Ld. Counsel for the applicant submitted that she has filed vakalatnama today and seeks time to go through the matters.

List for further consideration on 04.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**